

Annexure - 6															
Name of Corporate Debtor		Kavli Metals and Trading Private Limited				Date of Commencement of Liquidation				12.11.2021		List of Stakeholders as on		25.01.2022	
List of operational creditors (other than Workmen and Employees and Government Debt)															
Sl.No	Name of Creditor	Identification No	Details of Claim Received			Details of claim admitted				Amount of Contingent claim	Amount of any mutual claim that may be setoff	Amount of claim respected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	DBS Bank Ltd	RC No: 598800396E	21.12.2021	55,14,23,093.00	40,46,19,874.00	Unpaid dues	Nil	NA	Nil	100	Nil	Nil	10,68,03,729.00	Nil	1) Verified with the books of accounts, Bills of Exchange and the copies of letter correspondence of the Corporate Debtor. 2) There is no interest clause agreed between the Corporate Debtor and the claimant. Hence, the interest amount is disallowed. 3) Claim is admitted partly for US Dollars 5,439,901.51 @ 74.58 exchange rate which amounts to INR 40,46,19,874/-
TOTAL				55,14,23,093.00	40,46,19,874.00							10,68,03,729.00			

